12.01 hrs

Papers Laid on The Table of the House by Ministers/Members

माननीय सभापति: अब पत्र सभा पटल पर रखे जाएंगे।

आइटम नंबर - 2, श्रीमती अनुप्रिया पटेल।

?(व्यवधान)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE; AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRIMATI ANUPRIYA PATEL):

Sir, I rise to lay on the Table of the House: -

- (1) A copy each of the following Notifications (Hindi and English versions) under Section 58 of the National Medical Commission Act, 2019: -
- (i) The Medical Institutions (Qualifications of Faculty) Regulations, 2025 published in Notification No. F.No. N-P051(12)/18/2024-PGMEB-NMC in Gazette of India dated 30th June, 2025.
- (ii) The National Medical Commission Registered Medical Practitioner (Professional Conduct) Regulations, 2023 published in Notification No. R-12013/01/2022/Ethics in Gazette of India dated 3rd August, 2023.
- (iii) The Guidelines for Under Graduate Courses under Establishment of New Medical Institutions, Starting of New Medical Courses, Increase of Seats for Existing Courses & Assessment and Rating Regulations, 2023 published in Notification No. U. 11022/3/2023-UGMEB in Gazette of India dated 16th August, 2023, together with a corrigendum thereto published in Notification No. CDN-19012/2/2025-Coordination-NMC dated 4th July, 2025.
- (iv) The National Medical Commission Registered Medical Practitioners (Professional Conduct) (Amendment) Regulations, 2023 published in Notification No. R-12013/01/2022/Ethics in Gazette of India dated 24th August, 2023.
- (v) The ?Maintenance of Standards of Medical Education Regulations, 2023? published in Notification No. N-P016/1/2023-PGMEB-NMC in Gazette of India dated 21st September, 2023.

(vi) The Post-Graduate Medical Education Regulations, 2023, published in Notification F.No.CDN-

19012/5/2023-Coord-NMC in Gazette of India dated 1st January, 2024.

(vii) The National Medical Commission (Recognition of Medical Qualification) Regulations, 2023

published in Notification No.CDN-19012/5/2023-Coord-NMC(i) in Gazette of India dated 1st

January, 2024.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers

mentioned at (1) above.

[Placed in Library, See No. LT3066/18/25]

(3) A copy of the Cosmetics (Amendment) Rules, 2025 (Hindi and English versions) published in

Notification No. G.S.R. 513(E) in Gazette of India dated 29th July, 2025 under Section 38 of the

Drugs and Cosmetics Act, 1940.

[Placed in Library, See No. LT3067/18/25]

? (Interruptions)

माननीय सभापति : आइटम नंबर 3. श्री संजय सेठ जी।

?(व्यवधान)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SANJAY SETH): Sir, I rise to

lay on the Table of the House a copy of the Ministry of Defence, Defence Research and

Development Organisation, Senior Administrative Assistant and Administrative Officer (Group ?B?

posts) Recruitment (Amendment) Rules, 2025 (Hindi and English versions) published in

Notification No. S.R.O.6 in weekly Gazette of India dated 8th March, 2025 under Article 309 of

the Constitution.

[Placed in Library, See No. LT3068/18/25]

? (Interruptions)

माननीय सभापति : आइटम नंबर 4, श्रीमती सावित्री ठाकुर जी।

?(व्यवधान)

महिला और बाल विकास मंत्रालय में राज्य मंत्री (श्रीमती सावित्री ठाकुर): सभापति महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूं:

- (1) (एक) राष्ट्रीय जन सहयोग एवं बाल विकास संस्थान, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
 - (दो) राष्ट्रीय जन सहयोग एवं बाल विकास संस्थान, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT3069 /18/25]

माननीय सभापति : आइटम नंबर 5, महासचिव।